

*Clause 1, the Enacting Formula
and the Title were added to
were added to the Bill.*

SHRI JANARDHANA POOJARY : I
beg to move :

“That the Bill be passed.”

MR. DEPUTY SPEAKER : The question
is :

“That the Bill be passed.”

The Motion was adopted.

19.35 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL : Sir, I have
to report the following message received
from the Secretary-General of Rajya
Sabha :—

“In accordance with the provisions of rule
III of the Rules of Procedure and Con-
duct of the Business in the Rajya Sabha,
I am directed to enclose a copy of the
Sugar Undertakings (Taking Over of
Management) Amendment Bill, 1985,
which has been passed by the Rajya
Sabha at its sitting held on the 24th
January 1985.”

SUGAR UNDERTAKINGS (TAKING
OVER OF MANAGEMENT) AMEND-
MENT BILL AS PASSED BY RAJYA
SABHA.

[*English*]

SECRETARY GENERAL : Sir, I, lay
on the Table of the House the Sugar Under-
takings (Taking Over of Management)
Amendment Bill, 1985, as passed by
Rajya Sabha.

19.36 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Friday, January 25, 1985/
Magha 5, 1906 (Saka).*